

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
**UNSTARRED QUESTION NO 2419.**  
TO BE ANSWERED ON 13.12.2021

**NATIONAL POLICY FOR PROMOTION AND DEVELOPMENT OF RELIGIOUS HERITAGE**

†2419. SHRI DULAL CHAND GOSWAMI:

Will the Minister of CULTURE be pleased to state:

- (a) Whether the Government has formulated any National Policy for the promotion and development of historical and religious heritages of the country;
- (b) if so, the details thereof;
- (c) whether the Government has identified new historical and religious places in Bihar State during the last three years; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM  
AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) No, Sir. Under the Ancient Monuments and Archaeological Sites and Remains Act, & 1958 there are 3,693 centrally protected monuments declared as of National
- (b) importance and looked after by Archaeological Survey of India (ASI). Amenities like drinking water, toilets, pathways, ramps, etc, besides facilities like Wi-Fi, cafeteria, interpretation centre, brail signage, etc. are provided based on requirement and availability of resources.
- (c) Excavation Branch, ASI, Patna has undertaken excavation in the year 2018-19, at the & Raniwas mound, at Kesaria, Dist. East Champaran which has revealed monastery
- (d) structures and the site has archaeological potential. Identifying new historical places and their conservation is a continues process.

\*\*\*\*\*